

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 908/2021

SYED WASEEM RIZWI

Petitioner(s)

VERSUS

ELECTION COMMISSION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 25-11-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Gaurav Bhatia, Sr. Adv.
Mr. Vikas Tiwari, Adv.
Mr. Abhikalp Pratap Singh, AOR
Mr. K. Manocha, Adv.
Ms. Shreya Saxena, Adv.

For Respondent(s) Mr. Dushyant A. Dave, Sr Adv.
Mr. Haris Beeran, Adv.
Mr. Mushtaq Salim, Adv.
Mr. Yusman Ghani Khan, Adv.
Mr. Azhar Asseeb, Adv.
Ms. Pallavi Pratap, Adv.

Mr. Amit Sharma, AOR
Mr. Deepesh Sinha, Adv.
Mr. Raj Kamal, Adv.
Ms. Pallavi Barua, Adv.

Mrs. D. Geetha, Adv.
Mr. Upendra Pratap Singh, AOR
Ms. Aswathi M.K., Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave to correct the name of respondent no.4/Indian Union
Muslim league (IUML). Shri Dushyant A. Dave, learned Senior
Advocate appears on behalf of respondent no.4.

contd..

Counter affidavit is filed on behalf of the Election Commission, a copy of which is given to the learned counsel appearing on behalf of the petitioner yesterday.

Put up on 31.01.2023.

In the meantime, it will be open for respondent no.4 to file Counter affidavit.

It will be open for the learned counsel for the petitioner to file Rejoinder affidavit to the counter affidavit filed by the Election Commission as well as the counter affidavit that may be filed on behalf of respondent no.4.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR